

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

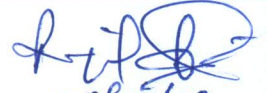
C.A.No.61/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th February 2018, 10.30 A.M

Name of the Company	Jemtec Engineers Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

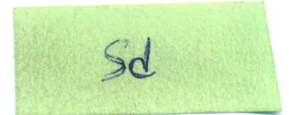
1. RAJESH SINGH, ADVOCATE APPLICANT


28/02/18.

ORDER

Ld. Counsel on behalf of the petitioner is present.

Heard. Reserved for order.



(Jinan K.R.)
Member (J)